

**Central Administrative Tribunal
Madras Bench**

CP/310/00117/2017 in OA/310/00983/2015

Dated Monday the 02nd day of April Two Thousand Eighteen

P R E S E N T

Hon'ble Mr. R.Ramanujam, Member(A)

P.Raghavendran
S/o late D.Pachaiappan,
No.17, G-1, Maruthi Nagar,
29th Street Extension,
Nanganallur, Chennai 600 061. .. Applicant

By Advocate **Mr.P.R.Satyanarayanan**

Vs.

1. Shri Anupam Shrivastava,
Chairman & Managing Director
Bharat Sanchar Nigam Limited,
H.C.mathur Lane, Janpath,
New Delhi 110001.
2. Ms.S.M.Kalavathi,
Chief General Manager,
Bharat Sanchar Nigam Limited,
Chennai Telephones,
78, Purasawakkam High Road,
Chennai 600010. .. Respondents

By Advocate **Mr.R.Govindaraj**

ORAL ORDER

Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)

This CA has been filed by the applicant in OA 983/2015 against the respondents alleging wilful disobedience of the order passed by this Tribunal in OA 983/2015 dated 15.4.2016. Notice was issued to the respondents.

2. The applicant had filed the OA seeking to quash the Proceedings dated 07.5.2009 which was confirmed by the 2nd respondent in Proceedings dated 25.9.2013 as arbitrary and illegal and direct the respondents to appoint the applicant in any suitable post in any unit under compassionate grounds. This Tribunal, by order dated 15.4.2016 directed the respondent department concerned to reconsider the case of the applicant for compassionate appointment as per the scheme that existed on the date of death of the applicant's father i.e., on 15.11.2005 and communicate the result within a period of two months from the date of receipt of a copy of the order.

3. Today, when the matter is taken up, both counsel would, in unison, submit that the order of this Tribunal had since been complied with and accordingly the CP be closed. CFR produces a copy of the order dated 03.2.2018 which is taken on record.

4. In view of the submission, there is no wilful disobedience and the CA is, therefore, liable to be closed.

5. CA is closed. Notices of contempt are discharged.

(R.Ramanujam)
Member(A)
02.04.2018

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